

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/4709/A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mrs. Y. Longkumer,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, ^{JK} 10 August, 2018.

Sub:- **Casual Leave with Station leave permission.**

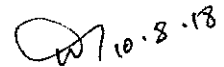
Ref:- Your note dated 30.07.2018.

Madam,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Khape Koza, Principal District & Sessions Judge, Mokokchung, Nagaland, for 2(two) days w.e.f. 30.07.2018 and 31.07.2018 along with Station leave permission, has been [✓]granted/~~rejected~~.

Shri Koza may be informed accordingly.

Yours faithfully,

 10.8.18

JOINT REGISTRAR (VIGILANCE)

